## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 294/16	TP 134/17	Hearing	271	Savita Oil Technologies Ltd., Vs Rima Transfor- mers & Conductors Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

2

REPRESENTATION TO WHOM

**SIGNATURE** 

RAGHAVENDRA HEBBAR'K 9844144036

Petitioner

Counsel for respondent is present. So also no representation for respondent. The matter is listed today for filing objections on behalf of respondent. Counsel for respondent is absent.

Time extended as a last chance to 31.08.2017 for filing objections.

MEMBER (J)

MEMBER (T)